Annexure - 9

Name of the Corporate Debtor: Neo Capricorn Plaza Private Limited. (CIN U55102MH2004PTC187649)

Date of Commencement of CIRP: 08/07/2025, List of Creditors as on: 22/01/2026

Other creditors, if any, (other than financial creditors and operational creditors)

Sl.No	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any
		Date of claim Received	Amount of claims received	Amount of claims admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% Share in Total Amount of Claims Admitted				
1	TA Hospitality	01-10-2025	15,00,000	15,00,000	Refundable Deposit	-	-	No	-	-	-	-	-
	TOTAL		**15,00,000**	**15,00,000**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**

General Notes:

1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.

2 The amount of refundable deposit has been claimed under Form B by **TA Hospitality**; however, since it does not pertain to operational debt, the same has been considered under the category of Other Creditors. It is also noted that no separate Form F has been submitted in this regard.